

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath,**  
**New Delhi-110 001**  
(Tele No.23353503 Fax No.23753923)

No. Eco-M5/2022-CERC

June 15, 2022

**NOTIFICATION**

In pursuance of Clause 5.6 (vi) of Ministry of Power's Notification on "Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees", dated 19.01.2005, as amended from time to time, and in pursuance of MOP's communication to the Central Electricity Regulatory Commission (CERC) dated 13.04.2022, the CERC notifies the following escalation rates for the purpose of payment.

**Monthly Escalation Rates applicable for May, 2022 for the purpose of payment for Procurement of Power by Distribution Licensees as per the Power Purchase Agreement entered into under the Guidelines mentioned above:**

<b>Sr. No.</b>	<b>Description</b>	<b>Monthly Escalation Rates for Payment</b>
1	Escalation rate for imported coal	(-)7.10%
2	Escalation rate for transportation of imported coal	(-)4.32%
3	Escalation rate for inland handling of imported coal	0.63%

**Sd/-**  
(Harpreet Singh Pruthi)  
Secretary